National Company Law Tribunal

Allahabad Bench

CP NO. 57/ AId/20/7

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Jubilant Scounities Put. 4.

SECTION OF THE COMPANIES ACT: U/S 230/232 of companies out of 2013

SI. NO. Name Designation Representation Signature

1. M. R. Gapri Or And Robbston All School All Samuel

2. Lahre Agamal Advocate Petitioner Lahrelynner

Sri Rahul Agrawal for the petitioner company and Sri M.K. Bagri, learned Official Liquidator for the Central Government.

The report of the O.L. has been filed and is on record. The learned O.L. seeks time to file an affidavit on behalf of the R.D. in a day or two in the Registry of this Tribunal. Hence, time is granted and copy thereof be provided to the counsel for the petitioner company with liberty to file a report / affidavit if any in the matter.

The matter be listed on 18.07.2017.

Order Date: 01.06.2017 Sharad Srivastava

(H.P. CHATURVEDI, MEMBER (Judicial))